

ITEM NO.7 Court 3 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONMT.PET.(Cr1.) No. 10/2009 In W.P.(C) No. 202/1995

AMICUS CURIAE

Petitioner(s)

VERSUS

PRASHANT BHUSAN AND ANR.

Respondent(s)

([FOR HEARING]

IA No. 19790/2010 - CONDONATION OF DELAY IN FILING COUNTER  
AFFIDAVIT)

Date : 25-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

By Courts Motion, AOR

For Respondent(s)

Mr. Tushar Mehta, SC  
Mr. K.M. Nataraj, ASG  
Mr. Kanu Agarwal, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Mohit Chaudhary, Adv.  
Ms. Puja Sharma, AOR  
Mr. Kunal Sachdeva, Adv.  
Mr. Shyam Singh Yadav, Adv.  
Mr. Imran Ali, Adv.  
Mr. Balwinder Singh Suri, Adv.  
Mr. Parveen Kumar, Adv.  
Ms. Garima Sharma, Adv.

Applicant-in-person, AOR

Mr. Rajeev Dhavan, SR. Adv.  
Ms. Kamini Jaiswal, AOR  
Mr. Prashant Bhusan,  
respondent-in-persons  
Ms. Neha Rathi, Adv.  
Ms. Rani Mishra, Adv.  
Ms. Cheryl Dsouza, Adv.

Mr. Kapil Sibal, Sr. Adv.

Mr. Rohit Kumar Singh, AOR  
Mr. Tarun J. Tejpal, Adv.

Mr. Jishnu M.L., Adv.  
Ms. Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.  
Mr. G. Prakash, AOR

UPON hearing the counsel the Court made the following  
O R D E R

There is paucity of time otherwise we would have heard the learned senior counsel with respect to the questions which have been proposed. However, since the matter is pending for the last 10 years, as prayed for, we fix the date for hearing in the month of September, 2020.

Let the matter be listed on 10.09.2020 before an appropriate Bench as may deem fit by Hon'ble the Chief Justice of India.

(ASHWANI KUMAR)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
COURT MASTER (NSH)